

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4073

ANSWERED ON:26.08.2011

DEBT WAIVER SCHEME

Ghubaya Shri Sher Singh;Rajaram Shri Wakchaure Bhausahaeb

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a large number of farmers have not received the benefits of the debt waiver scheme;
- (b) if so, the details thereof and the reasons therefor alongwith the steps taken by the Government to extend the benefits of the said scheme to such farmers;
- (c) whether Government has constituted any Committee for giving suggestions regarding the waiver of loans/interest on loans of farmers of the country;
- (d) if so, the details thereof;
- (e) whether the Committee has submitted its report to the Government; and
- (f) if so, the details of the main recommendations of the Committee and if not, the reasons therefor alongwith the time by which such report is likely to be submitted?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 was implemented in the country. The Debt Waiver portion of the Scheme was closed on 30.6.2008. In respect of Public Sector Banks, Private Sector Banks and Local Areas Banks, 104 lakh farm loan accounts have been benefited under Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008. In respect of Regional Rural Banks (RRBs) and Cooperative Banks, 186.92 lakh farm loan accounts have been benefited under ADWDRS, 2008.

(c) to (f) : Govt of India had advised National Bank for Agriculture and Rural Development (NABARD) to undertake an external evaluation study on the impact of Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 by an independent agency of national repute. Accordingly, NABARD has entrusted the study to National Institute of Bank Management (NIBM), Pune.